

FORM A PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF
M/s YUNIMAGE SERVICES PRIVATE LIMITED**

RELEVANT PARTICULARS

1.	Name of corporate debtor	M/s. Yunimage Services Pvt. Ltd.
2.	Date of incorporation of corporate debtor	4th December, 2017
3.	Authority under which corporate debtor is incorporated / registered	Indian Companies Act 2013 RoC-Bangalore
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U74999KA2017PTC108385
5.	Address of the registered office and principal office (if any) of corporate debtor	No.5, 3rd Floor, 14th Main, 15th Cross, Sector 4, HSR Layout, Bangalore-560102.
6.	Insolvency commencement date in respect of corporate debtor	12-01-2026 (order uploaded on 15-01-2026)
7.	Estimated date of closure of insolvency resolution process	11-07-2026
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Surender Devasani IBBI/IPA-001/IP-P00775/2017-2018/11348
9.	Address and e-mail of the interim resolution professional, as registered with the Board	1436, Anasuya Nilaya, 2nd Floor, 8th Cross, 10th Main, BTM 2nd Stage, Bengaluru-560076.surenderdevasani@gmail.com. Mob No.99726 35711,
10.	Address and e-mail to be used for correspondence with the interim resolution professional	1436, Anasuya Nilaya, 2nd Floor, 8th Cross, 10th Main, BTM 2nd Stage, Bengaluru-560076. email id: yunimage,rp@gmail.com
11.	Last date for submission of claims	31-01-2026
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NIL
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14.	Relevant Forms and	Web link - https://ibbi.gov.in/home/downloads

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a Corporate Insolvency Resolution Process of the M/s M/s. Yunimage Services Pvt. Ltd., on 12-01-2026(Copy of order uploaded on 15-01-2026).

The creditors of M/s Yunimage Services Pvt. Ltd., are hereby called upon to submit their claims with proof on or before 31-1-2026 to the Interim Resolution Professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of Interim Resolution Professional



(Signature)

**(Surender Devasani)
Interim Resolution Professional**

Date: 16-01-2026

Place: Bangalore

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